

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 2
(IB)-128(PB)/2024

IN THE MATTER OF:

Bhushan Power & Steel Limited Petitioner
Vs	
Atma Ram House Investment Private Limited Respondent

Order under Section 7 of (IBC)

Order delivered on 09.07.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HEARING THROUGH HYBRID MODE (PHYSICAL & VC)

PRESENT:

For the Petitioner	:	Adv. Varuna Bhansale, Adv. Ribhu Garg, Adv. Akshit Pathania
For the Respondent	:	Sr. Adv. Sudhir Makkar, Adv. Sandeep Bajaj, Adv. Soayib Qureshi, Adv. Aparna Singh

ORDER

It is stated that the rejoinder was filed yesterday i.e. 08.07.2024. Mr. Sudhir Makkar, Ld. Sr. Counsel appearing for the Respondent seeks and is granted time to go through the same and argue the matter on the next date of hearing. At request of both the sides, list the matter on **29.07.2024 for physical hearing.**

-Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

09.07.2024
Lalit